**Annexure – 3**

**Name of the corporate debtor: Sneh Sadan Traders And Agents Ltd. ; Date of commencement of CIRP: 22.10.2019 ; List of creditors as on: 05.03.2020**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Yes Bank Limited | | | 8,55,18,05,474 | 8,55,18,05,474 | Secured | - | - | No | 43.97% | 0 | 0 | 0 | - | |
| 2 | Rattan India Finance Pvt Ltd | | | 90,48,38,904 | 90,48,38,904 | Secured | - | - | No | 4.65% | 0 | 0 | 0 | - | |
| 3 | STCI Finance Ltd | | | 3,59,43,320.00 | 3,59,43,320.00 | Secured | - | - | No | 0.18% | 0 | 0 | 0 | - | |
| 4 | UTI Trustee Company Private Limited | | | 1,28,26,71,233.00 | 1,28,26,71,233.00 | Secured | - | - | No | 6.60% | 0 | 0 | 0 | - | |
| 5 | State Bank of India | | | 6,35,49,92,432.00 | 6,35,49,92,432.00 | Secured | - | - | No | 32.68% | 0 | 0 | 0 | - | |
| 6 | The Laksmi Vilas Bank Ltd | | | 36,29,01,090.00 | 36,29,01,090.00 | Secured | - | - | No | 1.87% | 0 | 0 | 0 | - | |
| 7 | Xander Finance Private Limited | | | 7,29,06,881.00 | 7,29,06,881.00 | Secured | - | - | No | 0.37% | 0 | 0 | 0 | - | |
| 8 | Bank of Baroda | | | 1,88,25,19,469.37 | 1,88,25,19,469.37 | Secured | - | - | No | 9.68% | 0 | 0 | 0 | - | |
| | | | | | | | | | | | | | | | |
| | | | | **19,44,85,78,803** | **19,44,85,78,803** | | | | | | | | | | |